

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 17.06.2020**

Sr. No.	Case No	Particulars	Stage	Name of Adv.	Next Date
1	Cr.B.A.864/2020	Swapnil Mnahendra Sawardekar V/s. Dadar P. Stn.	Hearing	Adv. v. V. Karnik	
2	Cr.B.A.930/2020	Shirish G. Dikshit & 5 Ors. V/s. EOW Unit II		Adv. A. A. Bhat	
3	Cr.B.A.1306/2020	Altaf Dastagir Shaikh V/s. Mahim P. Stn.			
4	Cr.B.A.1307/2020	Jahid Ibtahim Panlekar V/s Mahim P. Stn.			
5	Cr.B.A.1409/2020	Manoj Venkatesh Durumal V/s. Dharavi P. Stn.		Adv. Anil Bansode	
6	A.B.A.617/2020	Firoz Abdul Rashid Khan V/s. Parksite P. Stn.		Adv. Afrin Shaikh	
7	Cr.B.A.1199/2020	Baban Ramchandra Gadhawe V/s. Parksite P. Stn.		Adv. Sandesh D. Jadhav	
8	Cr.B.A.1200/2020	Sharat Rajaram Raut V/s. Ghatkopar P. Stn.		Adv. S. A. Usmani.	
9	Cr.B.A.759/2020	Eqrudhin Silswami V/s. Dadar P. Stn.			
10	Cr. B.A. No 930/2020	Shirish Dixit Vs EOW Unit II	Hearing		
11	Cr. B.A. No 1454/2020	Sayappa Nadgiri Vs. Dharavi P. St.	Say		
12	Cr. B.A. No 3184/2019 @ MA 943/2020	Kailash Gupta Vs V. B. Nagar P. St.	Hearing		

13	Cr. B.A. No 821/2020	Aditya Narayankar Vs Dharavi P. St.	Hrg.		
14	Cr. B.A. No 1417/2020	Akbar S. Sayyed Ahmen Vs Dadar Rly. P.stn.	Hrg.		
15	Cr. B.A. No 1233/2020	Akbar S. Sayyed Ahmen Vs Dadar Rly. P. St.	Hrg.		
16	Cr. B.A. No 1385/2020	Pappu Silawat Vs Dadar P. St.	Hrg.		
17	Email dtd. 12/06/2020 Red. In court 16/06/2020	Cr. Rev. Applin . No.792/2018		Adv. Niraj Shah	

Sheristedar, C.R.No.56.